Central Administrative Tribunal Principal Bench, New Delhi.

CP-470/2017 in OA-4252/2016 MA-226/2017 MA-3355/2017

New Delhi this the 08th day of December, 2017

Hon'ble Mrs. Jasmine Ahmed, Member (J) Hon'ble Mr. Uday Kumar Varma, Member (A)

Mrs. Sushila, ... Petitioner

(through Sh. Gaya Prasad)

Versus

Dr. Vinay Kumar,
Chief Medical Superintendent,
Northern Railway,
Divisional Hospital,
Opp. Navelty Talkies, Delhi-110006. ... Respondents

(Sh. Shailendra Tiwary with Sh. V.S.R. Krishna)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the respondents states that the relief as prayed for by the petitioner has already been meted out by the respondents to which the counsel for the petitioner also agreed.

2. Accordingly, the CP is closed. Notice issued to the alleged contemnor is discharged.

(Uday Kumar Varma) Member (A) (Jasmine Ahmed) Member (J)

/ns/